

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA
UNSTARRED QUESTION NO.392
TO BE ANSWERED ON 27TH NOVEMBER, 2024

BIOMETRIC AUTHENTICATION UNDER NATIONAL FOOD SECURITY ACT

†392 SHRI VIJAY BAGHEL:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) the number of primary ration card-holder families in Chhattisgarh under the National Food Security Act;
- (b) the details of the system of biometric authentication for obtaining eligibility for rice as prescribed by the Union Government;
- (c) whether there is a provision for the State Government to provide additional rice from the State pool to Chhattisgarh State in addition to the Central Government and Biometric authentication is also recorded for this purpose;
- (d) whether there is a provision to have the twice biometric done at present for the beneficiary to receive rice from the pool of the Central Government and the State Government;
- (e) whether a proposal from State Government of Chhattisgarh to have said biometric once is pending with central level; and
- (f) if so, the details thereof?

A N S W E R
MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS,
FOOD & PUBLIC DISTRIBUTION
(SHRIMATI NIMUBEN JAYANTIBHAI BAMBHANIYA)

(a): At present, a total 54.96 lakh households have ration card in Chhattisgarh under National Food Security Act (NFSA).

(b): All Fair Price Shops (FPSs) in the Chhattisgarh have been automated by installing ePoS devices for the distribution of foodgrains in a transparent manner (electronically) through biometric/Aadhaar authentication of beneficiaries. The NFSA beneficiaries first have to validate their biometric/Aadhaar credentials and then obtain their entitled foodgrains.

(c): Yes.

(d): Yes.

(e) & (f): No proposal is under consideration of the Department.
